					Ar	nexure-7						
					List of	Shareholders						
	Name of the Corpo	orate Debtor: Noslar	Internatio	onal Limited, In	Liquidation; Da	ite of Comme	ncement of Liquid	lation: 28-02-	2020; List of	Stakeholders	as on 02.12.20	22
											(Aı	mount in Rs
SI. No.	Name of stakeholder	Category of stakeholders (preference shareholders / equity shareholders / partners / others)		Amount of shareholding (No claim submitted)	% shareholding	% share in total amount of claims admitted of all categories	claims admitted	Amount of contingent claim	Amount of any mutual dues,that may be set- off	Amount of claim rejected		Remarks, i
1	Daksh Pahwa	Equity shareholder		80.05,700	17.99%	1.64%						
2	Akshay Pahwa	Equity shareholder		79.24.000	17.81%	1.63%						
3	Pankaj Services Limited	Equity shareholder		60,31,000	13.55%		-					
4		Equity shareholder		25,62,500	5.76%	0.53%	-					
5	Pvt. Ltd.	Equity shareholder		10,00,000	2.25%	0.21%	-					Note (1) &
6	Nirmal Kirpa Finance Pvt. Ltd.	Equity shareholder		44,00,000	9.89%	0.90%	-					(2)
7	Nirmal Kirpa Tyres Pvt. Ltd.	Equity shareholder		75,34,000	16.93%	1.55%	-					
	Sanjib Saggar (NRI)	Equity shareholder		25.00,000	5.62%	0.51%	0.56%					
9	P S Bajaj (NRI)	Equity shareholder		45.43,280	10.21%	0.93%	1.01%					
	Total	-		4,45.00.480	100.00%	9.13%	1.56%				-	
	Total (Excluding promoter shareholding al sl 3 to 9 for voting purposes)			70.43.280			1.3070			-	-	

Note (1): There are no claims filed by the Shareholders with the RP/Liquidator, and the amounts have been verified based on list of shareholders / books of account of the CD.

Note (2): Amount of shares held by 7 nos, of promoter Shareholders as per MCA data, at slo. 3 to 9, have been excluded for determining voting percentage of persons eligible for voting as per second proviso to Regulation 31 A (2) of IBBI Liquidation Process Regulations.